

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/ 46 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, 8th January, 2025.

Sub:- **Casual leave.**

Ref:- No.HC(IB)-VIG/01/2024/895-98 dated 16.12.2024.

Sir,

With reference to the above, I am directed to inform you that Shri Tage Halley, District & Sessions Judge, East Kameng District, Seppa, Arunachal Pradesh has been granted **casual leave on 30.12.2024, 31.12.2024, 03.01.2025 and 04.01.2025, along with station leave permission w.e.f. 22.12.2024 to 06.01.2025.** A senior Judicial Officer available at the station will remain in charge of his Court and Office in his absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/ 47-48 /A, dated , 08-01-2025
Copy to:

1. Shri Tage Halley, District & Sessions Judge, East Kameng District, Seppa, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)